

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 256 OF 2014 & IA NO. 422 OF 2014
APPEAL NO. 22 OF 2015 & IA NO. 20 OF 2015
APPEAL NO. 08 OF 2015 & IA NO. 10 OF 2015
APPEAL NO. 09 OF 2015 & IA NO. 11 OF 2015
AND
APPEAL NO. 15 OF 2015 & IA NO. 17 OF 2015

Dated: 9th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 256 OF 2014 & IA NO. 422 OF 2014

In the matter of:

M/s Patikari Power Pvt. Ltd.

.... Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Tarun Johri
Mr. Ankur Gupta
Mr. Ankit Saini

Counsel for the Respondent(s) :

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

Mr. Anand K. Ganesan
Ms. Paricita Chowdhury &
Mr. Shanti Swaroop, Legal Consultant for R-2

APPEAL NO. 22 OF 2015 & IA NO. 20 OF 2015

In the matter of:

M/s Dharamshala Hydro Power Ltd.

.... Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

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Counsel for the Respondent(s) :

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

Mr. Anand K. Ganesan
Ms. Paricita Chowdhury &
Mr. Shanti Swaroop, Legal Consultant for R-2

APPEAL NO. 08 OF 2015 & IA NO. 10 OF 2015

In the matter of:

M/s Ascent Hydro Projects Ltd.

.... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Paricita Chowdhury for R-1

Mr. Shanti Swaroop, Legal Consultant for R-2

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-4

APPEAL NO. 09 OF 2015 & IA NO. 11 OF 2015

In the matter of:

M/s Ginni Global Pvt. Ltd.

.... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Paricita Chowdhury for R-1

Mr. Shanti Swaroop, Legal Consultant for R-2

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-4

APPEAL NO. 15 OF 2015 & IA NO. 17 OF 2015

In the matter of:

M/s Harison Hydel Construction Co. Pvt. Ltd.

.... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Paricita Chowdhury for R-1

Mr. Shanti Swaroop, Legal Consultant for R-2

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-4

ORDER

Learned counsel, Mr. Anand K.Ganesan, appearing for Respondent No.2 in Appeal No.256 of 2014 and Appeal No. 22 of 2015 seeks some reasonable time to enable him to take latest necessary instructions in the matter and make his submissions.

Submissions made by the learned counsel appearing for Respondent No.2, as stated above, are placed on record.

Relist these matters for hearing on **16.04.2018**, as requested by learned counsel appearing for Respondent No.2 to enable him to take latest necessary instructions and make his submissions.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

tpd/pr